

respect of (i) Residential property including basement under mixed use (ii) Cooperative Group Housing Society allotted by DDA (iii) NDMC Residential areas (iv) Commercial property (excluding hotels and parking plots) (v) Industrial plots (vi) Institutional plots including hospital plots and (vii) Change of land use from industrial to commercial for commercial activities including banquet halls.

(c) and (d) No, Sir.

(e) and (f) Do not arise in view of reply to (c) and (d) above.

Inclusion of Gwalior under JNNURM

†2233. SHRIMATI MAYA SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the States covered under Jawaharlal Nehru National Urban Renewal Mission (JNNURM);

(b) whether Gwalior city has been included among the cities of Madhya Pradesh under JNNURM; and

(c) if so, the funds allotted for the development of Gwalior city alongwith the development works to be carried out?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) A list of States/UTs covered under the Urban Infrastructure and Governance (UIG) component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) is given in the enclosed Statement (*See below*).

(b) and (c) Gwalior city of the Madhya Pradesh State is not covered under UIG component but is covered under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT). One Sewerage Project at a cost of Rs. 6650.00 lakhs has been approved for Gwalior city and Additional Central Assistance (ACA) amounting to Rs. 2660.00 lakhs towards 1st installment has been released during 2008-09 to the State under the UIDSSMT scheme.

Statement

Details of States/UTs covered under JNNURM

Sl. No.	Name of State/UTs covered under Urban Infrastructure and Governance (UIG) component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM)/
1	2
1.	Andhra Pradesh
2.	Arunachal Pradesh
3.	Assam

†Original notice of the question was received in Hindi.

1	2
4.	Bihar
5.	Chandigarh
6.	Chhattisgarh
7.	Delhi
8.	Goa
9.	Gujarat
10.	Haryana
11.	Himachal Pradesh
12.	Jammu and Kashmir
13.	Jharkhand
14.	Karnataka
15.	Kerala
16.	Madhya Pradesh
17.	Maharashtra
18.	Manipur
19.	Meghalaya
20.	Mizoram
21.	Nagaland
22.	Orissa
23.	Punjab
24.	Puducherry
25.	Rajasthan
26.	Sikkim
27.	Tamil Nadu
28.	Tripura
29.	Uttar Pradesh
30.	Uttarakhand
31.	West Bengal
